

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 124
(IB)-1309(PB)/2019

IN THE MATTER OF:

Ms. Sanjeeta Rustagi & Anr. Applicant/petitioner
v.
Rajesh Projects (India) Pvt. Ltd. Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016

Order delivered on 20.08.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the petitioner: Mr. Gaurav Kakkar & Mr. Shivam Thapar, Adv.
For the Respondent(s): -

ORDER

For order see, CP. No. (IB)-710(PB)/2019.

20.08.2019
Ritu Sharma